

[18 December, 2001] RAJYA SABHA

on year to year basis and cease to operate when a particular project has been completed or sanctioned period expires.

(c) Does not arise.

Construction of Railway Divisional Office at Ahmedabad

2864. SHRI BRAHMAKUMAR BHATT:
SHRI AHMED PATEL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Gujarat Government has allotted land for construction of Divisional office at Ahmedabad;

(b) if so, the land which has been allotted by the Centre in exchange;

(c) whether any evaluation of land rates has been done;

(d) if so, the details thereof;

(e) whether the construction of the Divisional office has started;

(f) the outlay earmarked for the last two years, till date;

(g) whether the Divisional office has started functioning; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) Yes Sir. About 28000 sqm of land of R.C. Technical Institute, which included 8820 sqm building has been handed over by the Gujarat Govt. for construction of Divisional Office at Ahmedabad.

(b) Railway has agreed to hand over its surplus land at Thatlej in exchange of RCT land to State Government in terms of equivalent money value of both lands based on the valuation of above lands carried out by the State Government. However, the exchange of land is still not finalized as land valuation and exact requirement at Thatlej is yet to be advised by State Govt.

(c) and (d) Yes, Sir. District Collector, Ahmedabad has advised valuation of both lands but the State Govt. has not confirmed this valuation.

(e) No, Sir.

(f) The outlay earmarked during 2000-01 and 2001-02 is as under:

2000-2001=Rs. 20.00 lakhs

2001-2002=Rs. 9.50 lakhs

(g) No, Sir.

(h) At present, the required minimum infrastructure for running of the division is not available.

Conversion of Mehsana-Viramgram Rail Line

2865: SHRI ANANTRAY DEVSHANKER DAVE:
DR. A.K. PATEL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether with the conversion of mehsana-Viramgram rail line into BG the use of BG line via Ahmedabad can be avoided;

(b) whether there would be a saving of time and distance for the traffic coming from Surendranagar and its surrounding areas;

(c) whether it would also be possible to provide link with Rajkot;

(d) if so, whether the Port Generated Cargo from the ports of Saurashtra region can be sent to Delhi directly; and

(e) if so, the reasons for not making the necessary provisions and allotment of land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) Yes, Sir, but only in cases where trains move from/to north side via Mehsana, Palanpur and where trains are not required to move via Ahmedabad.